

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 222
ANSWERED ON 17.03.2022

ENERGY FROM WASTE

*222. SHRI MADDILA GURUMOORTHY
SHRI M.V.V. SATYANARAYANA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the status of waste-to-energy potential and installed capacity in the country, State-wise;
- (b) whether the Ministry is implementing 'Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste' and providing financial and other assistance for setting up plants;
- (c) if so, the details of assistance given during each of the last three years and the current year to each State;
- (d) whether it is true that the programme has been extended up to 2025-26, only to meet the already created liabilities and no new project is being sanctioned after 31st March, 2021; and
- (e) if so, the reasons therefor and the likely impact of the decision on the objective of generating power from waste?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 222 to be answered on 17.03.2022 regarding ENERGY FROM WASTE

(a) As per study report prepared under GEF-UNIDO-MNRE Project, the total estimated energy generation potential for year 2022 from urban solid waste, urban liquid waste and organic industrial waste in India is approx. 7,262 MW. Also, under SATAT Initiative of Ministry of Petroleum and Natural Gas, the potential for Compressed Bio-Gas production from various sources in India is estimated at about 62 million tonnes per annum.

As on 28.02.2022, a total capacity of 451.57 MWeq of plants based on urban, industrial, agricultural wastes/residues and municipal solid waste has been installed in the country. Details of projects set up in the Country, as on 28.02.2022 is given at **Annexure-I**.

(b)to(e) Ministry of New and Renewable Energy's "Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste" under umbrella of National Bioenergy Programme has been continued beyond 31.03.2021 upto FY 2025-26 only for meeting committed liabilities and no new sanctions are to be issued. This is in line with recommendation of the EFC.

Prior to 31.03.2021, under the "Programme on Energy from Urban, Industrial, Agricultural Wastes/Residues and Municipal Solid Waste", a total Central Financial Assistance (CFA) of Rs 298.83 Cr has been sanctioned to various project developers for setting up Waste to Energy plants during last three years and current year. Details of CFA sanctioned, as on 28.02.2022, are given at **Annexure-II**.

Reasons behind the recommendation of the EFC are as follows: -

- i. Due to the fiscal constraints and resource crunch, the cap of 5.5 times the actual scheme expenditure of Financial Year 2019-20 needs to be adhered to.
- ii. Ministry must first clear the committed liabilities under the Bio Energy Programme.

The recommendation of EFC has directly impacted approval of CFA to 44 nos. of proposals submitted in the Ministry before 31.03.2021 for availing CFA which could have facilitated setting up of about 308 MW of power plants based on MSW/industrial waste. As per MNRE's proposal for the National Bioenergy Programme, 675 projects with a cumulative project capacity of 1075 MWeq (including 500 nos of BioCNG plants, 50 nos of Municipal Solid Waste based power plants and other industrial waste based projects) and creation of IOT infrastructure for online monitoring of projects were projected to be funded under Waste to Energy Sub-programme during the period FY2021-22 to FY 2025-26.

Annexure-I in reply to part (a) of the Lok Sabha Starred Question No. 222 to be answered on 17.03.2022 regarding “Energy from Waste”

State-wise details of Waste-to-Energy plants set up in the Country, as on 28.02.2022:

	State/UT	Cumulative Installed Capacity (MWeq)	Nos. of projects
1.	Andhra Pradesh	82.36	32
2.	Bihar	1.00	1
3.	Chhattisgarh	0.41	2
4.	Delhi	52.00	3
5.	Goa	0.34	1
6.	Gujarat	31.96	26
7.	Haryana	15.34	8
8.	Himachal Pradesh	1.00	1
9.	Karnataka	14.85	12
10.	Kerala	0.23	1
11.	Madhya Pradesh	20.65	12
12.	Maharashtra	47.74	32
13.	Punjab	18.20	13
14.	Rajasthan	3.83	3
15.	Tamil Nadu	27.84	37
16.	Telangana	59.64	17
17.	Uttar Pradesh	62.41	34
18.	Uttarakhand	9.22	10
19.	West Bengal	2.53	4
	Grand Total	451.57	249

P.S. These figures include Waste-to-energy projects for generation of Biogas, BioCNG, Power and projects which have not availed CFA from MNRE.

Annexure-II in reply to part (c) of the Lok Sabha Starred Question No. 222 to be answered on 17.03.2022 regarding “Energy from Waste”

Central Financial Assistance sanctioned to Waste to Energy plants under “Programme on Energy from Urban, Industrial, Agricultural Wastes/ Residues and Municipal Solid Waste” during last three years and current year:-

(Rs in Crore)

	State	2018-19	2019-20	2020-21	2021-22	Total
1.	Andhra Pradesh	-	-	100.50	-	100.50
2.	Bihar	-	0.08	-	-	0.08
3.	Gujarat	-	11.17	156.69	-	167.86
4.	Haryana	-	5.00	3.50	-	8.50
5.	Karnataka	-	-	0.92	-	0.92
6.	Madhya Pradesh	0.05	-	-	-	0.05
7.	Maharashtra	-	1.25	1.67	-	2.92
8.	Tamil Nadu	-	-	8.83	-	8.83
9.	Telangana	-	0.32	2.00	-	2.32
10.	Uttar Pradesh	0.26	1.80	4.70	-	6.76
11.	West Bengal	-	0.07	0.02	-	0.09
	Grand Total	0.31	19.69	278.83	-	298.83